

(72)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

MA.175/96 in OA.552/95.

Date of order: 29-2-1996.

Between:-

1. Chairman and India rep. by the
New B E L Road, Bangalore. Department of Space, ISRO,
2. Director, INSAT Master Control Facility,
Hassan: 573201.

Applicant/Respondent.

And

P. Sreemannarayana Murthy ... Respondent/Applicant.

Counsel for the ... Mr. V. Bhimanna, CGSC.

Counsel for the Respondents: Mr. M. V. ... Advocate.

CORAM:

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER ADMINISTRATIVE

Hon'ble Tribunal made the following order:-

Time is granted upto 10th May, 1996 as prayed for
on behalf of the respondents, ^{in the CA.} The M.A. 175/96 is
accordingly disposed of. No costs.

[Signature]
Dy. Registrar (Jual)

Copy to:-

1. Chairman & Secretary, Department of Space,
ISRO, Government of India,
New B E L Road, Bangalore.
2. Director, INSAT Master Control Facility,
Indian Space Research Organisation,
HASSAN -573 201,
Karnataka State.
3. One copy to Mr. M. V. S. Sai Kumar, Advocate, Plot. No. 101
Mogal Menar Apartments, APLT, Malakpet, Akbarbagh, Hyd.
4. One copy to Mr. V. Bheemanna, CGSC. CAT. Hyderabad.
5. One spare copy.

kku.